

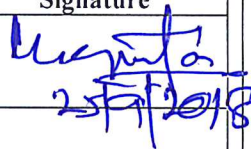
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No : 418/230/HDB/2018 Connected With CA(CAA) No : 572/230/HDB/2018
NAME OF THE COMPANY	Mviyes Pharma Ventures Pvt Ltd (Resulting Co.)
NAME OF THE PETITIONER(S)	Celon Laboratories Pvt Ltd (Demerged Co.)
NAME OF THE RESPONDENT(S)	Mviyes Pharma Ventures Pvt Ltd (Resulting Co.)
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CS R. Ramakrishna Gupta	PCS	ramakrishna@pna-co.com	 25/9/2018

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T Srinivas Kumar Reddy Bar RD	Advocate	9160001435	

ORDER

PCS appearing for Petitioner and ~~RD~~ counsel appearing for RD are present. Counsel for RD made submission in relation to the objections made earlier and filed memo to that effect. Heard both sides, order reserved.


MEMBER JUDICIAL